

HTL as Coastal Regulation Zone. The distance from the HTL to which the regulations will apply in the case of rivers, creeks and backwaters shall not be less than 100m or the width of the creeks, rivers or backwaters whichever is less.

(c) to (e) The High Court at Mumbai in Miscellaneous Civil Application No. 403/94 in Writ Petition No. 333/93 has mentioned in its judgement dated 20th February, 1995 that "At the outset we do not propose to make any observations with regard to the question as to whether the suit construction lies on the Coastal Regulation Zone or not or whether the same is located either on a beach or a sea-front or along the bank of the Mandovi river". Therefore, the Court has not passed any judgement on the validity of the CRZ Notification.

(f) The Government has noted that the High Court has not made any observations on the validity of the CRZ Notification in this case.

#### **Reservation Policy in I.R.C.C.**

5671. SHRI SANDIPAN THORAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether eligible officers in IRCC belonging to SCs/STs were not promoted during 1991, 1992 and 1993 in gross violation of the reservation policy;

(b) if so, the reasons therefor;

(c) whether the open market vacancies have been diverted for general employees and DOPT Diversification order has not been implemented for SC/ST during 1991-93;

(d) if so, the details thereof and reasons therefor;

(e) the detailed directives issued by National Commission for SC/ST to IRCC during January, 1998; and

(f) the reasons for not implementing the said directives?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir. However, during subsequent review DPCs all eligible SCs/STs employees whose promotions were effected during 1991, 1992 and 1993 have been promoted as per presidential directives on reservation policy.

(b) Not applicable in view of (a) above.

(c) and (d) With the ban to take up any new work, there has been no open recruitment in the Corporation for the last more than 10 years. The 30 open market

vacancies were utilised for promotion of employees during 1991 to 1993. In PSUs Presidential Directives on reservation for SC/ST are followed instead of DOPT diversification order.

(e) and (f) National Commission for SC/ST *vide* their letter of 29th January, 98 had made certain observations regarding SC/ST employees which have been complied with.

#### **Wireless in Local Loop Facility in Bihar**

5672. SHRI KRISHNA KUMAR CHOUDHARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether wireless local loop (WILL) facility has been provided in the telephone exchanges in the rural areas of Bihar;

(b) if so, the details thereof, district-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir.

(b) Not applicable in view of (a) above.

(c) Two tenders have floated so far to provide WILL technology covering major cities of the country. However, as regards rural areas including Bihar State are concerned, MARR system have been provided which also work on wireless basis.

#### **Scheme of Soil Conservation**

5673. SHRI ANANT KUMAR HEGDE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose of implement any scheme pertaining to Soil Conservation in the catchment areas of River Vally Projects; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) Yes Sir. The on-going centrally sponsored Scheme of Soil Conservation in the Catchments of River Valley Projects operated by the Ministry of Agriculture is being continued in the Ninth Plan. It is presently being implemented in 17 States, namely Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal. State-wise physical targets and financial allocations for 1998-99 are given in the Statement enclosed.